

### Criteria for ranking the States for 20-Point Programme

1193. SHRI NARSING SURYA-WANSHI : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state the criteria fixed for obtaining marks in the inter-state score card on the implementation of programmes under the 20-Point Programme by the Ministry of Programme Implementation ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) : The criteria fixed for performance assessment of States under the 20-Point Programme is as follows :—

	Marks
Category 'A' 90% or more achievement	3
Category 'B' Achievement above national average	2
Category 'C' Achievement below national average	1
Category 'D' Nil Performance	0

The ranking of the States is based on the performance in the following 17 items :

I.R.D.P., N.R.E.P., R.L.E.G.P., Land Allotment, Bonded Labour Rehabilitation, S. C. Welfare, S. T. Welfare, Drinking Water Scheme, House Sites, Construction Assistance, Slum Improvement, E.W.S. Housing, Village Electrification, Pumpssets Energisation Tree Plantation, Biogas Plants (States) and Sterilisation

#### Research on wasteland development

1195. SHRI K. RAMAMURTHY : Will the Minister of ENVIRONMENT

AND FORESTS be pleased to state whether the Council for Forests Research and Education has been strengthened for promoting problem oriented research on wasteland development ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : An Indian Council for Forestry Research and Education has been established, which, among other things, will look after research needs concerning tree planting on wastelands.

#### Delay in clearance of projects

1196. PROF. NARAIN CHAND PARASHAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the names of the schemes referred to the Government by Himachal Pradesh Government for clearance, which involve felling of trees during the period from 1 April, 1986 to 31 January, 1987; and

(b) If so, the names of such among them which have been cleared and the likely date by which each of the remaining schemes would be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) A statement is given below.

(b) Diversion of forest lands for Sanjay Vidiyut Pariyojana and Larji Hydel Project has been approved. The proposals for diversion of forest land to construct a Rest House at Habbar and for allotment of land to landless people were not approved. Some essential information has been sought from the State Government in respect of the remaining proposals. Decision in these cases is dependent on the receipt of requisite information.

#### Statement

List of the proposals for diversion of forest lands received from the Government of Himachal Pradesh from 1-4-1986 to 31-1-87

1. Link Road from Shillaro to Reog.